

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 330/00609/2020

Allahabad this the 27th day of October, 2020

Hon'ble Mr. Devendra Chaudhry, Member-A

V.D. Pandey S/o Late Mr. R.L. Pandey, R/o 1/75 Gurudwara Road, Tundala, Firozabad - 283204.

Applicant

**By Advocates: Mr. Rajeshwar Singh
Mr. Devesh Kumar Sharma.**

Vs.

1. Union of India through General Manager, North Central Railway, Headquarter Office, Subedarganj, (Allahabad) Prayagraj.
2. Divisional Railway Manager, North Central Railway, DRM's Office, N.Y. Marg, (Allahabad) Prayagraj.
3. Senior Divisional Commercial Manager, North Central Railway, (Allahabad) Prayagraj.
4. Station Superintendent/Commercial Inspector, North Central Railway, Khurja Junction.

Respondents

By Advocate: Mr. Shesh Mani Mishra

ORDER

Shri Rajeshwar Singh, learned counsel for the applicant and Shri Shesh Mani Mishra, learned counsel for the respondents, both are present in court.

2. At the outset, learned counsel for the applicant has submitted that the grievance of the applicant would be met if a direction is given to the respondents to decide the representation dated 24.02.2020 (Annexure A-2, page 21 of the O.A.) of the applicant by passing a reasoned and speaking order within the stipulated time framed.

3. Learned counsel for the respondents has no objection to the aforesaid prayer of learned counsel for the applicant.

4. In view of the above, the competent authority amongst the respondents is directed to decide the representation dated 24.02.2020 (Annexure A-2, page 21 of the O.A.) of the applicant by passing a reasoned and speaking order within a period of two months from the date of receipt of a certified copy of this order. After disposal of the representation, the respondents will communicate the decision to the applicant.

5. With the above direction, the O.A. stands disposed off. It is made clear that nothing has been commented on merits of the OA. No order as to costs.

(Devendra Chaudhry)
Member-A

/M.M/